

**LOK SABHA**

Monday, 28th February, 1955

The Lok Sabha met at Eleven of the  
Clock.

[MR. SPEAKER in the Chair]

**QUESTIONS AND ANSWERS**

(See Part I)

12 Noon.

**MESSAGES FROM THE RAJYA  
SABHA**

**Secretary:** Sir, I have to report the following three messages received from the Secretary of the Rajya Sabha:

(i) "In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Indian Railways (Amendment) Bill, 1955, which has been passed as amended by the Rajya Sabha at its sitting held on the 25th February, 1955."

(ii) "In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Insurance (Amendment) Bill, 1955, which has been passed as amended by the Rajya Sabha at its sitting held on the 25th February, 1955."

(iii) "In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I

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am directed to enclose a copy of the Imports and Exports (Control) Amendment Bill, 1955, which has been passed as amended by the Rajya Sabha at its sitting held on the 25th February 1955."

**INDIAN RAILWAYS (AMENDMENT)  
BILL, INSURANCE (AMEND-  
MENT) BILL AND IMPORTS  
AND EXPORTS (CONTROL)  
AMENDMENT BILL.**

**Secretary:** Sir, I lay the following Bills, as passed by the Rajya Sabha, on the Table of the House:

- (i) The Indian Railways (Amendment) Bill, 1955.
- (ii) The Insurance (Amendment) Bill, 1955.
- (iii) The Imports and Exports (Control) Amendment Bill, 1955.

**UNIVERSITY GRANTS COMMISSION  
BILL.**

**Mr. Speaker:** The House will now take up further discussion on the motion for reference of the University Grants Commission Bill to a Joint Committee.

As the House is aware, six hours have been allotted for the discussion on this motion. Out of this, three hours and 25 minutes have already been taken on the 22nd February and only two hours and 35 minutes now remain. This would mean that the discussion on this motion will conclude at about 2-35 P.M. when the motion will be put to the vote of the House. Thereafter, the House will take up